

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

4. C.P.(IB)-4417(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.07.2021**

NAME OF THE PARTIES: CBRE South Asia Pvt Ltd

V/s

Supreme Housing & Hospitality Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Ms. Parisha Shah, counsel appearing for the petitioner is present through virtual hearing. None appeared for the respondent.

Counsel appearing for the petitioner requested time for advancing arguments. Counsel appearing for the petitioner is directed to inform the other side before the next date of hearing. If the respondent fails to appear on the next occasion, matter would be decided after hearing the arguments of the petitioner and as per material available on record. List this matter on 06.08.2021.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)